

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 132(ND)16
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016**

NAME OF THE COMPANY: M/s. Smt. Kiran Arora V/s. M/s. Kamdhenu Processors Pvt. Ltd.
& ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	G.P. MADAN Adv.		Respondent 1-3	}
	ISHAAN MADAN Adv.		"	
2.	Mr. Saumabh Kalia	} ADV	Petitioner	Saumidhi
3.	Ms. Saumidhi Gogia			

ORDERS

Learned Counsel for the parties are present. Ld. Counsel for the Respondent No.1 has stated that he has filed an application for placing on record certain additional documents. Ld. Counsel shall provide a copy thereof to the Ld. Counsel for the Petitioner. The Ld. Counsel for the Petitioner seeks and is given two weeks time to file the reply and the Ld. Counsel for the respondent shall be at liberty to file the rejoinder within a period of two weeks thereafter.

List on 28.2.2017 for arguments.

-sq-
(Maharaj Krishan Hanjura)
Member (Judicial)

-sq-
(S.K. Mohapatra)
Member (Tech.)